

ITEM NO.51

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15793/2019

(Arising out of impugned final judgment and order dated 17-12-2018 in CMPM No. 76/2018 passed by the High Court Of Himachal Pradesh At Shimla)

AJAY DABRA

Petitioner(s)

VERSUS

PYARE RAM & ORS.

Respondent(s)

WITH

SLP(C) No. 15848/2019 (XIV)

Date : 14-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Bhagabati Prasad Padhy, AOR

For Respondent(s)

Mr. Ajay Marwah, AOR  
Mr. Karan Thakur, Adv.  
Mr. Adhitya Srinivasan, Adv.  
Mr. Tapan Masta, Adv.  
Mr. Ayush Gupta, Adv.

Ms. Achintya Dvivedi, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these matters on 22.11.2022.

(NEETA SAPRA)  
COURT MASTER (SH)

(RANJANA SHAILLEY)  
COURT MASTER (NSH)